

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 24 of 2013 & IA No.39 of 2013

Dated : 8th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Association (INWEA) Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate
Mr. Hemant Singh**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava
with Mr. S.R. Pandey, Legal
Advisor for R-1
Mr. M.G. Ramachandran with
Mr. Anand K. Ganesan for
GUVNL**

ORDER

We have heard the learned counsel for the Commission.

Pos the matter for further submissions on **19.11.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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